

Sri Lankan Tamil Refugees

591. SHRI JANARDHANA
POOJARY:
DR. VENKATESH KABDE:

Will the PRIME MINISTER be pleased to state:

(a) whether the influx of Sri Lankan Tamil refugees into India has increased during the recent past;

(b) if so, the number of Sri Lankan Tamil refugees in India as on 15 December, 1990;

(c) the number of such refugees who have gone back to Sri Lanka during the last three months; and

(d) the amount spent on them so far in the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) After June, 1990, the influx of Sri Lankan Tamil refugees into India increased during the months of July, August and September, 1990. However, the number of refugees arriving has since come down considerably.

(b) As on 15th December, 1990, 2,10,721 Sri Lankan Tamil refugees were reported to be in India.

(c) No refugee is reported to have gone back to Sri Lanka during the last three months.

(d) From 1st April, 1990 to 30th November, 1990, an amount of Rs. 13.10 crores has been spent on them.

D.A. to Public Sector Employees

592. SHRI MADHAVRAO SCINDIA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have since taken a decision to grant Central DA to public sector employees; if so, the details thereof;

(b) the names of central public sector undertakings in which such DA has been given; and

(c) the time by which remaining undertakings are likely to be given such DA to their employees?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) to (c). Government have taken a decision that certain categories of employees numbering about 1.7 lakhs in 69 public sector enterprises should continue to be governed by Central Dearness Allowance formula. The names of the 69 enterprises are given in the Statement attached. Employees in these enterprises appointed on or after 1.1.1989 will, however, be governed by Industrial Dearness Allowance formula and related pay scales. As a result of this arrangement, in the long run, employees in all the Central public sector enterprises will be governed only by the Industrial Dearness Allowance formula.

STATEMENT

Sl. No.	Name of Enterprise
1.	Andaman & Nicobar Islands Forest and Plantation Development Corporation Ltd.
2.	Bharat Aluminium Company Limited.
3.	Bharat Gold Mines Limited.
4.	Bharat Leather Corporation Limited.